

(d) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) : (a) and (b). Government is aware of a link up between the National Socialist Council of Nagaland and some extremist groups in the North-East region.

(c) and (d). Government have taken measures to tighten security on the international border. Strict vigil on the trans-border movement of extremists is being exercised and local intelligence is being strengthened.

**Extremist and Secessionist network
Spanning the North East states**

347. SHRI G. G. SWELL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he has seen press reports statement of the Assam Chief Minister claiming the unearthing of an extremist and secessionist network spanning all the States in the North-East;

(b) whether he is in a position to state the identity of the extremist group in Meghalaya; and

(c) Whether a report from our Embassy in Copenhagen has been sought and obtained regarding an organisation calling itself the International Working Group for Indigenous Affairs ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): (a) Yes, Sir.

(b) There is no extremist group in Meghalaya, according to information available.

(c) No, Sir.

Assam-Nagaland Boundary Dispute

348. SHRI G. G. SWELL:

SHRI S. M. GURADDL:

SHRI V. TULSIRAM:

PROF. K. K. TEWARY:

Will the Minister of HOME AFFAIRS be pleased to state;

(a) the number of lives lost in the clash and firing between the police forces of Assam and Nagaland in the first week of June in the Merapani sector of the Assam Nagaland border;

(b) the number of houses burnt down and people rendered homeless;

(c) whether Government had been warned of such a possibility; and

(d) whether Government propose to take steps to work out agreements that will hold in respect of boundary disputes not only as between Assam and Nagaland but also between Assam and adjoining States as well as between other states in the region inter se ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) and (b). According to the State Governments concerned, 28 Assam Police and 6 Nagaland police personnel and 13 civilians from Assam were killed in these clashes, 2325 houses are reported to have been burnt and 32,229 people rendered homeless.

(c) The Central Government have been advising both State Governments to exercise utmost restraint and moderation to maintain peace and harmony and to sort out local disputes amicably through discussions.

(d) Such disputes can be resolved only through discussion and spirit of understanding on the part of the State Governments concerned and the Central Government would extend its good offices to that end.

[Translation]

"River and Other Water Pollution"

349. SHRI MOOL CHAND DAGA: Will the PRIME MINISTER be pleased to state : (a) whether Government have not been able to check river and other water pollution because of many lacunae in the Prevention of Water Pollution and control Act enacted in 1974;